

Non-Issuing of life saving drugs by CGHS

1730. SHRI RAM KUMAR KASHYAP: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether CGHS Dispensary No. 52, Sector-8, R. K. Puram, New Delhi is not providing life saving drugs 'Mycept 180' and 'Combigan Eye Drops' to CGHS beneficiaries and compel them to purchase the same from market;

(b) the measures being taken by CGHS to ensure that life saving drugs are provided to CGHS beneficiaries regularly and they are not compelled to purchase the same from market;

(c) what is the procedure to allow disabled CGHS beneficiaries to take OPD treatment from private CGHS empanelled hospitals; and

(d) the number of CGHS beneficiaries allowed by CGHS to take OPD treatment from private CGHS empanelled hospitals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) The Tab. 'Mycept 180' could not be supplied for a short period during June 2015 since it was not available in the market. Alternate brand of the same salt (Mycophenolate) was, however, supplied to the beneficiaries. 'Combigan Eye Drops' is regularly supplied to CGHS beneficiaries.

(b) All the essential life saving medicines are regularly issued to beneficiaries on the advice of specialist and as per CGHS guidelines.

(c) There are no separate provisions for disabled CGHS beneficiaries to avail OPD treatment from private CGHS empanelled hospitals.

However, OPD consultation and issue of medicines prescribed by doctors of the private empanelled hospitals is not permitted except in post-operative follow-up cases of Neurosurgery, Cardiac surgery (including Coronary Angioplasty and implants), Cancer treatment, Kidney transplantation, Hip/Knee Joint Replacement and Accidents where prior permission has been obtained for follow-up treatment.

In addition OPD consultation is also permitted in satellite cities of NCR, viz., Faridabad, Noida, Gurgaon and Ghaziabad.

(d) No such record is maintained.